

Tourism and Culture on action taken by the Government on the recommendations/observations contained in its Three Hundred Twenty-sixth Report on 'Role of Indian Missions Globally for the growth of Tourism in India'; and

- (iii) Status of implementation of recommendations contained in the Three Hundred Sixty-fourth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/ observations contained in its Three Hundred Forty-third Report on 'Demand for Grants (2023-24)' of Ministry of Tourism.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform hon. Members that a communication has been received from Dr. Bhim Singh, stating that he is unable to attend the sittings of the current 267th session of the Rajya Sabha from 12th March to 28th March due to medical reasons.

Does he have the permission of the House for remaining absent from 12th March to 28th March during the current session of the Rajya Sabha?

(No Hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, on 26th March, 2025, I received a communication, 'Notice of Question of Privilege against Shri Amit Shah, Minister of Home Affairs' from Shri Jairam Ramesh, the Chief Whip of the Indian National Congress. While appending his signatures, Shri Jairam Ramesh has signed as '26th of May'. This is something which can be overlooked, as it does not change the context. This notice has been given by Shri Jairam Ramesh under Rule 188 of the Rules of Procedure and Conduct of Business in the Council of States, the Rajya Sabha, against Shri Amit Shah, Minister of Home Affairs. And, his assertion is that aspersions have been cast on Shrimati Sonia Gandhi, Member of Rajya Sabha and Chairperson of the Congress